

27. Bharatiya Mahila Federation Bombay, Committee, Bombay.
28. The National Council of Churches in India Nagpur.
29. Christian Truth Book Room, New Bombay.
30. Our Lady of the Rosary Church, Shindudurg.
31. Poona English Adventists High School, Poona.
32. Centre of Science for villages, Wardha, (M.S.)
33. The Yoga Institute, Bombay.
34. CNI—CCC—Wardens, Training Centre, Nagpur.
35. Sanctuary of Peace and Harmony, Bombay.

Jute modernisation fund

9. SHRI M. A. BABY: Will the Minister of TEXTILES be pleased to state:

(a) whether the Jute Modernisation Fund of Rs. 250 crores sanctioned for West Bengal is a Central project; and

(b) if so, who will monitor this project, State or the Central Government?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) The Government of India have set up a Jute Modernisation Fund of Rs. 150 crores under the auspices of Industrial Finance Corporation of India.

(b) A Monitoring Committee under the Chairmanship of Secretary, Ministry of Textiles has been set up to review the implementation of the programme. The Committee includes a representative of the State Government of West Bengal.

Exports to the United States

10. SHRI RAMNARAYAN GOSWAMI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that due to imposition of restricted entry of

goods by the United States Government, country's exports to that country have suffered a lot.

(b) if so, what steps have been taken by Government to overcome this situation, and

(c) what is the result of these steps?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) to (c) Non-oil exports from India to USA during the last few years have been as under:—

(Value in Rs. crores)	
1981-82	920.20
1982-83	950.25
1983-84	1395.55
1984-85	1765.83
1985-86	1994.18 (Provisional)

The general trend of exports from India to USA has been upward. However, India's exports of textiles and clothing have faced the constraint of quotas and exports of certain iron and steel products have been affected by anti-dumping and countervailing duties.

Recently India has successfully concluded a five year Bilateral Agreement on textiles and clothing commencing from 1st January, 1987. This agreement provides larger access for India's exports of these items. The anti-dumping and countervailing duty investigations have been contested in U.S. Courts. The matter has also been taken up bilaterally at Inter-Governmental level and in the multilateral forum of GATT in an effort to minimise the effect of these proceedings on India's exports

Economic assistance to Nepal

11. SHRI SURENDRA SINGH THAKUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the extent of economic assistance being provided by India to Nepal; and